## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2660 ANSWERED ON:11.03.2011 POWER GENERATION Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of POWER be pleased to state:

- (a) whether the mid-term appraisal of Eleventh Five Year Plan has reported that various flagship programmes of the power sector are running behind their targets;
- (b) if so, the reasons therefor;
- (c) the suggestions made in the mid-term appraisal to achieve the targets;
- (d) whether the above suggestions have been implemented; and
- (e) if so, the details of the success achieved in completing the targets by implementing the above suggestions after mid-term appraisal?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

- (a) : Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is the only flagship programme of the Ministry of Power. The mid-term appraisal of Eleventh Five Year Plan has indicated in Para 15.90 that the progress of village electrification has been satisfactory but the progress of providing connections to Below Poverty Line(BPL) households is very slow.
- (b) : There is a time lag of 3-4 months in release of BPL connections after the completion of village electricity infrastructure for completion of formalities and statutory safety clearance from electrical inspector of the State before energisation. In addition there has been some delay in execution of the projects mainly for the following reasons:
- i) Delay in forest clearance for the land proposals required for execution of the Projects in some States particularly in Jharkhand.
- (ii) Delays in land acquisition for 33/11 KV sub-stations by States, particularly in Bihar.
- (iii) Limited number of good agencies available for execution of turnkey contracts.
- (iv) Delays in issuance of road permit and way bills in some States.
- (v) Very poor upstream transmission infrastructure in some States, particularly in Jharkhand and Bihar.
- (vi) Delay in finalization of BPL lists by some States particularly Bihar.
- (vii) Delay in taking decision to waive state and local taxes on line materials by some States.
- (viii) Difficult terrain in some States.
- (ix) Left Wing Extremist(LWE) problems particularly in Chhattisgarh, Jharkhand, West Bengal, Orissa and Bihar.
- (c): The mid-term review stresses the need to re-assess the programme in consultation with the States on two counts: firstly, access to power in uncovered habitations and secondly, providing power to BPL households. It was also emphasized that household electrification under the scheme should get energized at the earliest so as to avoid de-electrification of infrastructure created under the scheme.
- (d) & (e): The suggestion regarding inclusion of uncovered habitation will be considered in Phase-II of RGGVY in due course. As regards energisation, there is a time gap between creation of electricity infrastructure in village and its energisation. This Ministry is making necessary efforts in association with respective States to energize the villages speedily where electricity infrastructure has been created. A separate working group on Energization regularly reviews it. The progress of completion of infrastructure for electrification and release of BPL connections after the mid-term review for the year 2009-10 and current year is as under:-

villages Target Achievement Target Achievement

2009-10 17500 18374 4700000 4718468

2010-11 17500 15637 4700000 5151595 (as on 28.02.2011)